

DIVISION BENCH

ITEM NO. 108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 32/2022 IN CP No. 57/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th September,
2022, 2:30 pm**

NAME OF THE COMPANY	BENARAS INORGANICS PVT. LTD. & ORS. V/S JR ORGANICS LIMITED & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Gaurav Rana alongwith Sh. Ashutosh Gupta & Sh. Tanmay Sadh, Advs.
: *For the applicant*

Sh. Abhishek Anand alongwith Sh. Karan Kohli, Advs.
: *For the applicant in IA No. 32/2022*

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 12th October, 2022.

—Sd—

Deputy Registrar

28th September, 2022

*Md. Zaid
(Stenographer)*